

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-502
IB-850/ND/2022

IN THE MATTER OF:

Sanjiv Narulaa

.....Applicant

SECTION

U/s 94(1) IBC

Order delivered on 02.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Mr. Brijesh Kumar Tamber Advocate
For the RP : Aditi Sharma

ORDER

This is a petition filed under Section 94 of the IBC. Ld. Counsel for the Petitioner is present and submitted that in terms of order dated 22.12.2022, they have filed the requisite affidavit and the same is available on the e-portal. Ld. Counsel for the Petitioner also sought time to file the valid AFA of the RP. List this matter on **11.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**